

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:15

ANSWERED ON:13.03.2012

ACTIVITIES UNDER PYKKA SCHEME

Bavalia Shri Kuvarjibhai Mohanbhai;Hussain Shri Syed Shahnawaz;Patel Shri Devji

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the details of the activities undertaken under the Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA) Scheme, State-wise;
- (b) the funds allocated/released to the State Governments and the details of the expenditure incurred during each of the last three years and the current year under the scheme, State-wise;
- (c) the number of individuals benefited under the said scheme during the said period, State-wise;
- (d) the monitoring mechanism set up to ensure proper utilization of the allocated funds;
- (e) the number of proposals received by the Union Government from the State Governments with regard to the scheme during the said period alongwith the present status of such proposals;and
- (f) the time by which all the proposals are likely to be cleared, State-wise?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS & SPORTS (SHRI AJAY MAKEN)

(a) Under the 'Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA) scheme, which was introduced in 2008-09, playfields are developed in village and block panchayats across the country in a phased manner and competitions are conducted annually at block, district, state and national level.

(b) Year-wise allocation and release of funds under the PYKKA scheme to the State Governments including NYKS and SAI for development of playfields in village/block panchayats and for holding annual sports competitions are given below:
(Rs. in crore)

Year Budget allocation Amount released to State Governments/SAI/NYKS

2008-09 92.00 92.00

2009-10 135.00 135.00

2010-11 350.00 348.89

2011-12 (upto 29.2.2012) 165.20153.40

Total 742.20 729.29

The state-wise details are given at Annexure-I (a) to (d).

(c) Around 50,140 village panchayats and 1,493 block panchayats have been covered under the PYKKA Scheme, for the last three years (2008-09 to 2010-11) and upto 29th February, 2012 of the current financial year. State-wise details are given in Annexure-II. Around 7.22 lakh, 22.50 lakh and 43.15 lakh men and women participated in the annual sports competitions held during 2008-09, 2009-10 and 2010-11 respectively. State-wise details are given in Annexure-III.

(d) State level Executive Committee(SLEC) chaired by Chief Secretary, District level Executive Committee(DLEC) headed by Zila Parishad President and Block level Executive Committee (BLEC) headed by the President of Block Panchayat are monitoring the

PYKKA programme. Member of Parliament has also been associated in the respective DLEC. Eminent sportspersons who have retired from active sports, have been engaged as observers for monitoring the ongoing PYKKA activities in the States. MIS-PYKKA, online operationalisation of PYKKA activities, also ensures transparency and accountability.

(e) Proposal is received from the State Governments and UT.admn. for coverage of 10% of village/block panchayats of normal State (20% coverage in the case of North Eastern States) annually for development of playfields. Similarly, proposal is also received from the State Governments for conduct of annual sports competitions. The proposals complete in all respects as per conditions laid down in the guidelines of the scheme are cleared/approved by the Committee constituted under the Scheme. No proposal complete in all respects as per conditions laid down in the guidelines of the scheme, is pending for clearance.

(f) Does not arise.